

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1156 OF 2018 IN
DFR NO. 2162 OF 2018

Dated : 13th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : None

ORDER

IA No. 1156 of 2018 –
(For Condonation of Delay in Filing the Appeal)

List this matter on **30.11.2018** to enable the Respondents, though served unrepresented, to represent their case.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member